- (c) No, Sir.
- (d) Does not arise.

Compilance of RBI Directions by Foreign Banks

(iii) Wayside facilities at Bhoramdeo

10419. SHRIPHOOL CHAND VARMA: Will the Minister of FINANCE be pleased to state:

- (a) whether the foreign banks operating in the country are complying with the directions of the Reserve Bank of India regarding minimum deposits in an account, working hours, receiving small denomination notes etc.:
 - (b) if not, the reasons therefor;
- (c) whether these banks consider loan applications below Rs. 5 lakh; and
- (d) if not, the steps proposed to be taken against these banks?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI); (a) and (b), Reserve Bank of India (RBI) has reported that it has not issued any directive to the banks governing the maintenance of minimum balance in deposit accounts. The Indian Bank's Association (IBA) has issued ground rules and code of ethics in this behalf to be followed by the member banks. However, it is open to the member banks to make their own rules in regard to the minimum balance etc. RBI has further reported that the foreign banks operating in India are following the minimum working hours prescribed by it and that it has not received any complaints about the foreign banks not accepting small denomination notes from the public.

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(c) and (d). According to the information available with RBI, the foreign banks consider loan applications below Rs. five lakh.

[English]

Gold Ornaments

10420. SHRIMATI JAYAWANTI NAV-INCHANDRA MEHTA: Will the Minister of FINANCE be pleased to state:

- (a) the number of samples collected by Government in Maharashtra under Gold Control Act since, 1988;
- (b) the action taken in the regard so far; and
- (c) whether Government propose to make any provision to indicate any 'Hall Mark' on all gold ornaments to prevent cheating by jewellers?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Ninety-two (92)

(b) Of these sixty nine samples relate to regular seizures such as primary gold foreign marked gold etc. In remaining cases samples were taken to determine correctness of stamped purity of gold ornaments at India Government Mint, Bombay. Out of these 3 samples were of the declared purity. In 9 cases notice to Show Cause were issued and 3 cases have been adjudicated and penalty imposed. 6 cases are pending finalisation of adjudication and 10 cases

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pending issue of Show Cause Notice.

(c) There is provision in Section 30 of the Gold Control Act requiring dealers to stamp purity on ornaments.

Export of Agricultural Products

10421. SHRI TEJ NARAYAN SINGH: Will the Minister of COMMERCE be pleased to state:

- (a) whether Government propose to export Agricultural products through the Ministry of Agriculture;
 - (b) if so, the reasons therefor;
- (c) the details of Agricultural products proposed to be exported through Ministry of Agriculture; and
- (d) how far the proposed change will be beneficial to farmers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SREDHARAN): (a) No, Sir.

(b) to (d). Do not arise.

Telecasting of Malayalam Programmes from Air, Trivandrum

10422. SHRI SURESH KODIKKUN-NIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government have considered to telecast Malayalam programme from AIR, Trivandrum station to Gulf countries especially to United Arab Emirate; and
- (b) if so, the time by which it would start telecasting the Malayalam programme?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). All India Radio,

Trivandrum does not telecast any programmes and it is also not possible technically to beam telecasts to Gulf countries from Trivandrum. There is also no proposal for broadcasting of Malavalam programmes for Gulf countries from All India Radio, Trivandrum. However, a fullfledged service comprising programmes in Hindi, Malayalam and Arabic directed to the Gulf region is proposed to be introduced as part of the 7th Plan proposals of All India Radio. The Service will primarily be directed towards Indian ethnic Groups in Saudi Arabia, Oman, United Arab Emirates, North and South Yemem, Kuwait, Jorden, and parts of Iran and Irag. The Service will start as soon as two numbers of 250 KW SW transmitters being installed at Panaji, for the purpose, are commissioned.

Cinema Theatre in Akashvani Building Bombay

10423. SHRI RAM NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether a cinema theatre in the building of Akashvani in Mumbai (Bombay) is not being used though it is located in a prime locality bear Churchgate station;
 - (b) if so, the reasons therefor;
- (c) the number of days it was used for the period from 1st April, 1989 to 31st March, 1990; and
- (d) the efforts made to use the theatre for other purposes including dramas and public functions?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). There is no cinema theatre situated in the building of Akashvani in Bombay. There is an Auditorium in the A.I.R. Broadcasting House Complex at